

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 08.09.2022 (THURSDAY)**

## **COURT -III**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 731 of 2021	Basavaraj Koujalagi & Ors. Vs. Sumit Binani Liquidator of Gujarat NRE Coke Ltd.	Bharat Sood	Arjun Asthana K Thaker-R1 Sumit Binani
2.	Comp. App. (AT) (Ins) No. 795 of 2021 & I.A. No. 1332 of 2022	Ocean Deity Investment Holdings Ltd, PCC Vs. Suraksha Asset Reconstruction Ltd. & Anr.  <b>With</b>	Tine Abraham	Chitranshul A. Sinha Jaskaran S. Bhatia- R1
3.	Comp. App. (AT) (Ins) No. 806 of 2021 & I.A No. 2221 of 2021	Sumit Ranjan Saha Vs. Suraksha Asset Reconstruction Ltd. & Anr.  <b>With</b>	Tine Abraham	Chitranshul A. Sinha Jaskaran Singh Bhatia Akshita Sachdeva- R1
4.	Comp. App. (AT) (Ins) No. 927 of 2021 & I.A. No. 1534 of 2022	Ocean Deity Investment Holdings Ltd., PCC Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Tine Abraham	Chitranshul A. Sinha Jaskaran S. Bhatia Namrata Mohapatra- R1 Meghna Rao

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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**